

(b) the number of years for which sanction for such allotment is accorded; and

(c) the details of total area of land of Northern Railway/North-Eastern Railway allotted on tehbazari basis?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) Fresh licensing of railway land for tehbazari is not permitted. Existing cases are allowed to continue on a temporary basis subject to requirement of the land for Railway's own use.

(c) Since tehbazari is done on a temporary basis for varying periods, the area fluctuates from time to time.

[English]

Hydel Power Projects in Rajasthan

3994. SHRIMATI VASUNDHARA RAJE: SHRI RAMESWAR PATIDAR:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up hydel power plants in Rajasthan;

(b) if so, the details thereof; and

(c) the time by which these are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c) Two Small Hydro-electric schemes and three Mini Hydel Schemes are presently under execution in the State. The details of the schemes and their expected commissioning schedules is as under:—

Sl. No.	Scheme	Installed capacity(MW)	Expected schedule of commissioning
1.	Suratgarh Hydel Scheme	2×2=4	1991-92 (Both units rolled in June, 1991)
2.	Mangrol Hydel Scheme	3×2=6	1991-92 (all three units rolled in July, 1991)
3.	Charanwala Mini Hydel Scheme	1×1.2=1.2	1992-93
4.	Pugal Mini Hydel Scheme	Power House-I=1×1.5=1.5	1993-94
	Power House-II=1×.65=0.65		1991-92
5.	RMC Mahi-I Mini Hydel Scheme	2×.4=0.8	1991-92

Schemes under examination in CEA

Jakhm Hydro-electric Project with an estimated capacity of 2×4.5 MW was earlier sanctioned by the Planning Commission during October, 1984. However, based on further investigations, the features of the scheme were modified by Rajasthan State Electricity Board and the revised project report with revised installed capacity of 2×2.5 MW has been submitted to CEA during January, 1991. The project has to be given forest clearance by MOEF. The project has been cleared from environmental angle by MOEF during July, 1984.

Schemes returned to State Government

Four Hydro-electric Schemes with total installation of 372.4 MW were received in the CEA and were returned to the State Authorities for resubmission after taking into account the comments of CEA/CWC and resolution of inter-State aspects in respect of one scheme. The details of the schemes are given in the attached Statement.

STATEMENT*List of H.E. Schemes returned to Rajasthan for resubmission*

Sl. No.	Name of Scheme	Date of Project Report/Date of receipt of Report	Proposed Installed Capacity (MW)	Estimated cost (Rs. in Cr.)	Status
1	2	3	4	5	6
1.	Rahughat	June '87 June '87	4×40=160	415.00	Report returned in Feb. '88 for resubmission after resolving inter-State aspects with Madhya Pradesh.
2.	Jawai	Jan. '86 May '86	2×0.6+ 2×0.6 =2.4	6.00	State authorities asked to furnish the actual discharges as cleared by Irrigation Deptt. for assessment of power benefits. Report returned in Nov. '88.
3.	Kota Pumped Storage	Sep. '86 Sep. '86	2×100 =200	158.00(G) 3.00(T)	Returned for resubmission in Oct. '89 after carrying out further investigations and examination of alternatives. Dropped by RSEB. Alternative site for development being explored by project authorities.
4.	Mount Abu MPP	Aug. '83	2×5=10	16.00	Being MPP, power portion of the scheme could only be considered for clearance by CEA after the project is cleared by TAC. Project authorities have been advised to consider the alternative power house site to reduce length of penstock and other civil structures.

Sheds on Platforms of Delhi

3495. SHRI P. M. SAYEED: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to cover all the platforms of New Delhi and Hazrat Nizamuddin stations completely with sheds to remove the difficulties of passengers;

(b) if so, the time by which the proposal is likely to be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Cover over platforms, already provided at these stations, are adequate as per prescribed norms.

Lifeline Express

3496. SHRI PIUS TIRAKY: Will the Minister of RAILWAYS be pleased to state:

(a) whether 'Lifeline Express', the first ever hospital on rails is facing a number of problems viz. shortage of nurses,

doctors, post-operation complications etc.;

(b) if so, the details thereof;

(c) the steps taken by the Government to solve the problems;

(d) the total number of patients attended by this hospital so far; and

(e) the types of ailments treated so far and proposed to be treated in this hospital?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (e) The Jeevan Rekha Project (Lifeline Express) has been launched and run by the Impact India Foundation, a voluntary organisation. As per the memorandum of Understanding the Ministry of Railways were only to make available, remodel and run/stable 3 BG coaches for the Impact India Foundation. All social, technical and medical aspects including medical equipment and staff, required for running the mobile hospital are to be undertaken by the Impact India Foundation. The Ministry of Railways has not received any reports of shortages. Impact India Foundation